

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 228 of 2022	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	Adarsh Kr. Tiwari	Farrukh Khan Attendra Singh-R1
2.	Comp. App. (AT) (Ins) No. 241 of 2022 & I.A. No. 842 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
3.	Comp. App. (AT) (Ins) No. 242 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
4.	Comp. App. (AT) (Ins) No. 243 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	Rakhi P. Paul Rakhi P. Paul Robin Sirohi
5.	Comp. App. (AT) (Ins) No. 296 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd.	Manish Kr. Choudhury	Akshat Khare

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By order of Hon'ble Chairperson
-sd/-
Registrar